

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
STARRED QUESTION NO. : 17
(To be answered on the 2nd February 2017)

CONSTRUCTION OF NEW AIRPORTS

*17. SHRI P.K. BIJU

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the number of requests received by the Government for the construction of new airports during the last three years, including Kerala to support the pilgrims of Sabarimala;
- (b) the names of States which made the request and the locations identified, especially in State of Kerala at Sabarimala;
- (c) the details of States and locations where the Government has approved the construction of new airports; and
- (d) the funds allocated, released and spent in this regard during the last three years and the current year, State/UT-wise and year-wise?

ANSWER

Minister of CIVIL AVIATION

नागर विमानन मंत्री

(Shri Ashok Gajapathi Raju Pusapati)

(a) to (d): A statement is laid on the Table of the House.

Statement in reply to part (a) to (d) of the Lok Sabha Starred Question No. 17 for 02.02.2017 regarding 'Construction of new Airports'.

(a) & (b): During the last three years, M/o Civil Aviation, Government of India (GoI) has received the following proposals for setting up of Greenfield Airports: Ankleshwar in Gujarat, Bhiwadi (District Alwar) in Rajasthan, Dagadarthi (Nellore), Bhogapuram (Vizianagaram), Tadepalligudem (West Godavari), Oravakallu (Kurnool) and Kuppam (Chittoor) in Andhra Pradesh, Chingleput near Chennai, Gwalior and Singrauli in Madhya Pradesh, Hisar in Haryana, Kothagudem (Khammam) in Telangana, Noida International Airport near Jewar and Saifai (Etawah) in Uttar Pradesh. In a bid to improve connectivity to the Sabrimala region in Kerala, Ministry of Civil Aviation had earlier granted 'in principle' approval to M/s KGS Arnamura Airport Limited for setting up of a Greenfield airport at Arnamura in September, 2012 subject to availability of the environment clearance. However, the 'in-principle' approval for the new Greenfield airport at Arnamura was withdrawn as the Hon'ble National Green Tribunal (NGT) quashed the environmental clearance of the project and the same was upheld by the Hon'ble Apex Court. Subsequently, Government of Kerala has also withdrawn its support to the project in November, 2016.

(c): During the last three years, GoI has granted 'in principle' approval for setting up of Greenfield Airports at Dholera in Gujarat, Dagadarthi (Nellore), Bhogapuram (Vizianagaram) and Oravakallu (Kurnool) in Andhra Pradesh and 'site clearance' approval for setting up of Greenfield Airports at Bhiwadi (District Alwar) in Rajasthan and Kothagudem (Khammam) in Telangana.

(d): GoI has not allocated any funds in this regard. The necessary action for execution of the project including preparation of the Detailed Project Report of the new airport, estimation of the project cost, financing arrangements etc. is the sole responsibility of the respective airport promoter.
